NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/41/2017

NAME OF THE PETITIONER(S)

: P. Shanmugam & 10 others

NAME OF THE RESPONDENT(S)

: Genav Extrusions Ltd & 6 Ors

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Dominic S. Down

for P.Gir, dlanom

Counsel for RI

P. H. Arvinda Pandia

Er Asuo Coll M Snichana

Cai Vila

Petition

KMD Mulutan

rishun Mohan

Coursel for

ORDER

Counsels representing both the parties are present. Counsel for petitioner prayed for time to make submissions. Time is extended at request. Put up on 30.11.2017.

-50 S Vijayaraghavan

Member (Technical)

-sel-K Anantha Padmanabha Swamy Member (Judicial)

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